WATER COOLER AT BHAKTIARPUR RAIL-WAY STATION

*458. SHRI MONORANJAN ROY : SHRI SALIL KUMAR GANGULI :

Will the Minister of RAILWAYS/ रेल भन्नो be pleased to state:

- (a) whether it is a fact that a brand new water cooler is lying idle at the Bakhtiarpur railway station, Bihar over the last six months;
 - (b) if so, the details thereof; and
- (c) whether any action has been taken by Government to put it in order;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रा-लय मे उपमेत्री (SHRI MOHD, SHAFI QURESHI): (a) to (d) The water M/s. American cooler received from Refrigerator Company Limited for use at Bakhtiarpur railway station was not commissioned due to some functional defects noticed after installation. As equipment was covered under warranty the firm was advised to rectify the defect. The water cooler has since been repaired by the firm's representative and put into service on 21-5-71.

(e) Does not arise.

CASHEW INDUSTRY

*459. DR. K. MATHEW KURIAN : SHRI K. P. SUBRAMANIA MENON :

Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be picased to state:

- (a) whether there is any proposal under Government's consideration to bring the cashew industry within the purview of the Industries Development and Regulation Act;
 - (b) if so, the details thereof?
- (c) whether Government have received any representation in this regard; and
- (d) if so, by when a decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT / अधियोगिक विकास मंत्रान्त्रम में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) Cashew processing is already covered by the Licensing Provisions of the Industries (Development and Regulation) Act, 1951.

(b) to (d) Do not arise.

STRIKE BY EMPLOYEES OF B. R. SINGH HOSPITAL, SEALDAH, WEST BENGAL

*460. SHRI NIREN GHOSH: SHRI MONORANJAN ROY:

Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state :

- (a) whether it is a fact that the employees of B. R. Singh Railway Hospital at Sealdah, West Bengal went on a strike on the 16th April 1971 in protest against the attack on some employees by some miscreants;
 - (b) if so, the details thereof?
- (c) whether any action has been taken against the culprits who were involved in such attacks; and
 - (d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAHWAYS/ रेल मंत्रालयं में उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) and (b) Yes, Sir. There was a sudden partial suspension of work. On the night of 15/16-4-71, the Assistant Medical Officer on emergency night duty, was assaulted by an outsider, known to be a goonda. Thereupon, from the morning of 16-4-71 until the afternoon of 17-4-71 some hospital staff, except senior personnel, suspended work.

- (c) Yes, the Government Railway Police, Sealdah registered a case under different sections of Indian Penal Code and sections 4 and 5 of the Indian Explosive Act and arrested the Goonda referred to in the answer to parts (a) and (b) and one other person; the former has been subsequently also detained under the Prevention of Violent Activities Act.
 - (d) Does not arise.